

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.09.2020 (WEDNESDAY)

COURT – III

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 571 of 2020 | Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors. With | Kamal Sehgal | Vinod Kumar Mahajan-R1 |
| 2. | Comp. App. (AT) (Ins) No. 572 of 2020 | Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors. | Kamal Sehgal | Vinod Kumar Mahajan-R1 |

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

| | | | | |
|-----------|---|---|---------------------------|---|
| 3. | Comp. App (AT) (Ins) No. 1462 of 2019 | Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr. | Krishna Mohan K. Menon | Vijay Kandel-R1 Rakesh Wadhwa- R2 |
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-sd/-
Registrar**